

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/021/547 /2019

Dated: 06/11/2019

Between

S. Kanaka Laxmi,
W/o. late Sura Iylaiah,
Aged about 60 years,
Occ: House Wife,
R/o. 21/6, Railway Quarter,
Gandhi Nagar, Ghatkesar,
Medchal District.

... Applicant

AND

Union of India rep. by

1. The General Manager,
South Central Railway,
Rail Nilayam,
Secunderabad.
2. The Senior Divisional Personnel Officer,
South Central Railway,
Secunderabad Division,
Sanchalan Bhavan,
Secunderabad.
3. Senior Divisional Finance Manager,
South Central Railway,
Secunderabad Division,
Sanchalan Bhavan,
Secunderabad.

... Respondents

Counsel for the Applicants

: Mr. K. Siva Reddy

Counsel for the Respondents

: Mr. D. Madhava Reddy, SC for Rlys.

CORAM :

Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER

(Per Hon'ble Mr. B.V. Sudhakar, Admn. Member)

Sri K. Siva Reddy, learned counsel for the applicant is present. Sri Bhim Singh represented Sri D. Madhava Reddy, learned Standing Counsel for the respondents.

2. Learned counsel for the applicant informs that the applicant desires to withdraw the O.A. for personal reasons. Hence, the O.A. is dismissed as withdrawn. There shall be no order as to costs.

***(B.V. SUDHAKAR)
MEMBER (ADMN.)***

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